## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 &38/17 in TP 36/16	For hearing on IAs	397/398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER RE	PRESENTATION TO WHOM	SIGNATURE
1.	AKSHATA BENEGAL 9886940570	Petitioner	AnshatiBenegal
2.	1880073412	Respondent ORDER	Lateshini.

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 36/17 is taken up today along with other I.As. Already Tribunal issued notice to the proposed party. Registry to verify and put up whether notice was served or not on the proposed party. List it on 15/01/2018.

Member (T)

Member (J)